

INCOME TAX APPELLAT INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES,

NEW DELHI

CAUSE LIST OF PRONOUNCEMENTS

FOR 27 April, 2026

Court Room No. Time- 10.30

(VC link for the Court Room is as given in the Constitution for the period)

Before SH. C.N. PRASAD, JUDICIAL MEMBER

AND

SH.SANJAY AWASTHI, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	4559/Del/2025	Anoop Singh	B	17.03.2026	JM
2	4558/Del/2025	Anoop Singh	B	17.03.2026	JM
3	4560/Del/2025	Anoop Singh	B	17.03.2026	JM
4	4610/Del/2025	Mahak Sales	B	18.03.2026	JM
5	4611/Del/2025	Mahak Sales	B	18.03.2026	JM
6	4612/Del/2025	Mahak Sales	B	18.03.2026	JM
7	6677/Del/2025	Care India Solution	B	02.03.2026	JM
8	6678/Del/2025	Care India Solution	B	02.03.2026	JM
9	4626/Del/2025	Harvindra Singh	B	03.03.2026	JM
10	4639/Del/2025	Arvind Vs. ITO	B	03.03.2026	JM


Asstt. Registrar

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Before SH. C.N. PRASAD, JUDICIAL MEMBER

AND

MS. RENU JAUHRI, ACCOUNTANT MEMBER

Sl. No	Appeal No.	Name of the case	Bench	Date of hearing	To be pronounced by
1	6904/Del/2025	ACIT Vs. Angel Promoters	B	09.04.2026	JM
2	6905/Del/2025	ACIT Vs. Angel Promoters	B	09.04.2026	JM
3	6906/Del/2025	ACIT Vs. Angel Promoters	B	09.04.2026	JM
4	6907/Del/2025	ACIT Vs. Angel Promoters	B	09.04.2026	JM


Asstt. Registrar



INCOME TAX APPELLATE TRIBUNAL, DEHRADUN/Delhi
CAUSE LIST OF PRONOUNCEMENTS
FOR 27th April, 2026 (Monday)
Court Room No. Time: - 10:30 AM
(VC link for the Court Room is as given in the Constitution for the period)
Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER
And SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	4579	DEL	2025	ACIT Vs. Bina Batliwala	D	06/04/2026	JM
2	ITA	604	DEL	2026	Sharad Insulations and Interiors Vs. ACIT	A	21/04/2026	JM
3	ITA	646	DEL	2026	ITO Vs. Shri Bhagwan	A	22/04/2026	JM
4	ITA	621	DEL	2026	ICI-Soma JV Vs. DCIT	A	20/04/2026	JM
5	ITA	253	DDN	2025	Mohammand Salim Khan	DEHRADUN	08/04/2026	JM
6	ITA	628	DEL	2026	Sh. Suresh Chand Vs. ITO	A	20/04/2026	JM
7	ITA	629	DEL	2026	Sh. Suresh Chand Vs. ITO	A	20/04/2026	JM
8	ITA	615	DEL	2026	Life Giving Word Vs. CIT(E)	A	20/04/2026	JM
9	ITA	614	DEL	2026	Life Giving Word Vs. CIT(E)	A	20/04/2026	JM
10	ITA	8827	DEL	2025	Ms. Geeeta Gogna Vs. DCIT	A	21/04/2026	JM
11	ITA	2190	ITA	2025	AR Industrial Management Services Vs. ITO	A	23/04/2026	JM
12	ITA	8920	ITA	2025	Chandra Shekhar Jha Vs. DCIT	A	13/04/2026	JM
13	ITA	8921	ITA	2025	Chandra Shekhar Jha Vs. DCIT	A	13/04/2026	JM
14	ITA	8922	ITA	2025	Chandra Shekhar Jha Vs. DCIT	A	13/04/2026	JM
15	ITA	8923	ITA	2025	Chandra Shekhar Jha Vs. DCIT	A	13/04/2026	JM

R. Naheed SYB

[Signature]
Assistant Registrar
ITAT, NEW DELHI

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PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	4079	DEL	2025	ACIT Vs. Satish Bansal	G	26/02/2026	JM

R. Naheed SYB

[Signature]
Assistant Registrar
ITAT, NEW DELHI